(1) Eighteenth Report on the Ministry of Finance, Department of Economic Affairs (Banking Division)—Extension of Credit Facilities to Weaker Sections of Society and for Development of Backward Areas.

(2) Minutes of the sittings of the Committee relating to the above Report.

13. 17 hrs.

STATEMENT RE. RENAMING OF TWO HOSPITALS IN DELHI

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : श्रीमन्, देश की आजादी से पहले स्थापित हुए अस्पतालों में से कई एक का नामकरण वाइसरायों और अन्य उच्च पदासीन ब्रिटिश अधिकारियों या उनकी पत्नियों के नाम पर किया जाता था। नई दिल्ली में भी विलिंगडन अस्पताल और नर्सिंग होम तथा लेडी हार्डिंग अस्पताल दो अस्पताल हैं जिनका नामकरण इसी आधार पर किया गया था।

समय की मांग को देखते हुए यह उचित लगता है कि इन संस्थाओं का नाम फिर से किन्हीं प्रसिद्ध भारतियों के नाम पर रखा जाए।

डा० राम मनोहर लोहिया उन सुप्रसिद्ध नेताओं में से थे जिन्होंने देश की राजनीतिक विचारधारा में एक क्रान्ति ला दी थी। उनका निधन 1967 में विलिंगडन अस्पताल में हुआ था। अतः विलिंगडन अस्पताल का नाम डा० राम मनोहर लोहिया अस्पताल और उपचर्या गृह रखने का निर्णय किया गया है।

श्रीमती सुचेता कृपलानी ने सामाजिक कार्यों के क्षेत्र में राष्ट्र की असाधारण सेवा की है और वे उन कुछेक सुप्रसिद्ध महिलाओं में से एक थीं जिन्होंने अपने समय में देश के सार्वजनिक जीवन में उच्चतम स्थान प्राप्त किया। लेडी हार्डिंग अस्पताल का नामकरण सुचेता कृपलानी अस्पताल करने का निर्णय किया गया है।

श्री मनीराम बागड़ी (मथुरा) : अध्यक्ष जी, मंत्री जी को इसके लिए बधाई तो है ही लेकिन मैं एक बात जरूर कहूंगा कि यह मामूली बात नहीं है। नाम परिवर्तन से भारत के इतिहास और संस्कृति का चक्र जुड़ता है। क्या मंत्री जी इसके साथ सारे राष्ट्र की आकांक्षाओं को भी जोड़ेंगे और विदेशी शाहों और तानाशाहों के कलंक को स्वतंत्र भारत के माथे से बिल्कुल धो देंगे? मंत्री जी ने इसको मिटाने का अपने मंत्रालय में तो प्रयत्न किया है। क्या वे दूसरे मंत्रालयों से भी इस दिशा में आगे बढ़ने को कहेंगे और राष्ट्र में जहां भी विदेशी मूर्तियां हैं उनको वहां से हटवा कर डा० लोहिया जैसे राष्ट्रीय नेताओं की मूर्तियां वहां स्थापित करायेंगे? डा० लोहिया ने देश के लिए जैसी कुर्बानी की है, वह सारा राष्ट्र जानता है। ऐसे ही जो भी दूसरे नेता हैं उनका भी आदर सत्कार हो और उनके नाम पर भी नामकरण हो।

श्री शंकर देव (बीदर) : अध्यक्ष महोदय, अभी माननीय मंत्री जी ने दिल्ली के दो अस्पतालों के नाम परिवर्तन करने के बारे में वक्तव्य दिया। मैं इस सम्बन्ध में कहना चाहता हूं कि दिल्ली एक कास्मोपोलिटन और इन्टरनेशनल सिटी है और यहां बहुत से विदेशी भी रहते हैं। आज जब कि विश्व एकता की ओर जा रहा है, सारा संसार एक हो रहा है तो ऐसे समय में संस्थाओं के नामों से विदेशियों का नाम हटाना कहां तक उचित होगा। जब हम विश्व-बंधुत्व की तरफ जा रहे हैं ताकि दुनिया स्थिर रह सके तो ऐसे समय में क्या यह अन्ध राष्ट्र-भक्ति नहीं होगी? (व्यवधान)

PROF. P. G. MAVALANKAR (Gandhinagar): Sir, I do not want

to speak on this statement. But before you go on to the next item, could I have your permission to make a submission? I have written to you this morning about the Minister's statement which is unfortunately missing because the Minister of Parliamentary Affairs has not come out with any statement on Government business for the next week. On this point, when the Ministers' statements are going on, I thought I would seek a clarification and make a submission in a few minutes, not more than two or three minutes.

You will see that press reports are coming regularly in the last couple of days about certain important legislative and constitutional measures which are to be introduced by the various Ministers before the House. By the end of the month, we shall be completing financial business. We have only 8 or 9 working days in the next month. I want to know whether the Government can give us some indication as to what are the Bills they are likely to introduce before the House. There are some important Bills, like, a comprehensive Constitution Amendment Bill trying to nullify most of the provisions of the Forty-Second Constitution Amendment Act, Anti-Defections Bill, a Bill to repeal the provisions for pension to former Members of Parliament, a comprehensive Industrial Relations Bill and also a Bill to provide for free legal aid to economically poor people. These are some of the important measures that are likely to be introduced.

My difficulty is, apart from the fact that some of us may not be available for discussion on these important measures—I am myself going abroad, as you know—if the House gets only a couple of days at the fag-end of the long-drawn-out budget session for all the important Bills coming before the House, should not the Government give us some indication rather than leave us only at the mercy of the press reports about which we were only just now told that the press is independent and that they can do what they like?

As you know, I have been pressing for the Anti-Defections Bill and a comprehensive Constitution Amendment Bill. But nothing is happening. We would like to know from the Minister of Parliamentary Affairs and I would request you to ask him to give us a statement as to when these Bills are likely to come before the House and whether they will be sent to the Select Committee. The practice is that no important Bill is allowed to be passed at the fag-end of the session just by discussing it in the House. It should go to a Select Committee.

MR. SPEAKER: It is for them to consider. I am not directing anybody on this matter. I will not come in the way of his making a statement.

PROF. P. G. MAVALANKAR: You kindly make a suggestion to him.

MR. SPEAKER: He may have his own difficulty in the matter.

12.24 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

PROF. P. G. MAVALANKAR: Mr. Deputy-Speaker, Sir, let me make one submission...

MR. DEPUTY-SPEAKER: The hon. Speaker has already responded to whatever submission you made.

We now go to the next item.